## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Contempt Petition No.23/93 in

Dated: 18NOV 1993

APPLICATION NO(s) 389 of 1990

MPPLICANTS: Gubam Hussain T

RESPONDENTS: Secretary, Ministry of Labour, New Delhi and Others.

TO.

- Sri.M.S.Mnenderamu, Advocate, No. 27, Chandrashekar Complex, First Main, First Floor, Gandhinagar, Bangalore-9.
- 2. Sri.B.S.V.Murthy, Welfare Commissioner, Labour Welfare Organisation, No.75, Millers Road, Bangalore-560 002.
- Sri.M.Vasideva Rao,
  Central Govt.Stng.Counsel,
  High Court Bldg, Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribuhal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 10th Nov 93.

DEPUTY REGISTRAR JUDICIAL BRANCHES.

JUDICIAL BRANCA

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CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE

## CONTEMPT PETITION (CIVIL) NUMBER 23 OF 1993

DATED THIS THE 10TH DAY OF NOVEMBER, 1993

Mr. Justice P.K. Shyamsundar,

.. Vice-Chairman.

And

Mr. V.Ramakrishnan,

.. Member(A).

Gulam Hussain T., S/o Md. Ummer, Aged about 31 years, Peon in the office of the Welfare Administrator, Labour Welfare Organisation, Kariganur, Hospet, Bellary District and resident of Mehaboob Nagar, Hospet, Bellary District.

.. Petitioner.

(By Advocate M.S.Ananda Ramu)

·l· Sri Gopalan, Secretary, Ministry of Labour, 'Shama Bhavan', New Delhi.

- 2. B.S.V.Murthy, Welfare Commissioner, Labour Welfare Organisation, No.75, Millers Road, Bangalore-560 052.
- 3. E.P.D'Souza, Welfare Administrator, Labour Welfare Organisation, Kariganur, Hospet, Bellary District.

.. Respondents.

(By Standing Counsel Sri M. Vasudeva Rao)

## Mr. Justice P.K. Shyamsundar, Vice-Chairman:

While we do not proceed against the respondents in contempt hauling them up for not obeying the orders of the Tribunal, we make it clear to the respondents that for the first vacancy that arises in the near future the petitioner's case for appointment on compassionate ground shall be considered and disposed off on top priority basis. With this observation this application stands disposed off finally.

SECTION OFFICER ENTHAL ADMINISTRATIVE TRIBLINA! ADDITIONAL BENCH BANGALORE

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MEMBER(A)

VICE-CHAIRMAN

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